GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 1737 TO BE ANSWERED ON 09.12.2015

NORMS FOR FDI

1737. SHRI DILIPKUMAR MANSUKHLAL GANDHI: SHRI P.P. CHAUDHARY: SHRI SUNIL KUMAR SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has notified additional norms for FDI in certain railway activities;
- (b) if so, the details thereof;
- (c) the measures that will be undertaken to protect the domestic industries in the sector in light of such changes; and
- (d) the details of the expected FDI inflows in these areas over the next five years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

- (a) & (b): Ministry of Railways issued Sectoral guidelines in November, 2014 for Domestic/Foreign Direct Investment (FDI) in rail sector in the following identified areas:
- (i) Suburban corridors through Public Private Partnership (PPP); (ii) High speed train projects; (iii) Dedicated freight lines; (iv) Rolling stock including trains sets and locomotive/coaches manufacturing

and maintenance facilities; (v) Railway electrification; (vi) Signaling system; (vii) Freight terminals; (viii) Passenger terminals; (ix) Testing facilities and laboratories; (x) Non- Conventional Sources of Energy; (xi) Railway Technical Training Institutes; (xii) Concessioning of standalone passenger corridors (branch lines, hill railways etc.); (xiii) Mechanized Laundry; (xiv) Rolling stock procurement; (xv) Bio-toilets; (xvi) Technological solutions for manned and unmanned level crossings; (xvii) Technological solutions to improve Safety and reduce accidents.

- (c): The FDI policy aims at benefiting domestic industries through infusion of foreign equity and technology.
- (d): It is not possible to anticipate the extent of FDI inflows. However, agreements have been signed for setting up of two locomotive factories at Madhepura (Electric) and Marhowra (Diesel) costing about □ 2600 crore entailing FDI inflow in these activities.
